## Annexure-1

## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: AKSHAYA IMAGING SYSTEMS PVT LIMITED

Date of commencement of liquidation: 07<sup>th</sup> August 2018; List of stakeholders as on: 11<sup>th</sup> December 2021

List of secured financial creditors

(Amo unt in ₹)

		Details of claim		Details of claim admitted							Amount of			Amount of	· · · · · · · · · · · · · · · · · · ·
N	o. creditor	received									contingent	of any	of claim	claim under	if any
			claimed	Amount of claim a dmitted	of claim	covered by security	security interest	of	covered by guarantee	in total		mutual dues, that may be set off	rejected	verification	
1	Syndicate Bank Mount Road branch	16/06/201 8	142166574. 77	142166574.7 7	Secured	142166574. 77		Hypothecati on and mortgage of assets		100					